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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/4412/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Presiding Officer/Member,i/c
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the 26th August, 2018.

Sub: **Official vehicle permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/03/2019/1050, dtd. 22.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission for using the Govt. official vehicle, meant for the Member MACT, Dhubri, for bringing Shri Anup Narayan Ghosh, Presiding Officer/Member, Motor Accidents Claims Tribunal, Dhubri, from Guwahati Airport to Dhubri, at Shri Ghosh's own cost, has been ~~rejected~~/granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/1989/4413 /A, dated 26.8.19

Copy to:

1. ~~The Systems Analyst, Gauhati High Court.~~

JT. REGISTRAR (VIGILANCE)

Rolan